

ITEM NO.26

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 1067-1068/2025

PALTAN YADAV

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION and I.R.

Date : 25-07-2025 These appeals were called on for hearing today.

For Appellant(s) : Mr. Vikrant Singh Bais, AOR
Mr. Utkarsh Singh, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Murshlin Ansari, Adv.

Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 4 are duly Represented.

Scanned copies of High Court as well as Trial Court records
have not been received yet. Issue reminder.

List again on 03.09.2025.

MASHROOR ALAM KHAN
Registrar

pm